

HIGH COURT OF KARNATAKA, BENGALURU

April 29, 2021

NOTICE

It is brought to the notice of the Advocates/Party-in-person that during summer vacation between 26th April 2021 to 22nd May 2021, in addition to filing of the cases by online through e-filing portal and through e-mail, the cases may also be filed through physical filing on Monday and Tuesday during the respective weeks between 10.30 AM to 12.30 PM in the counters situated at Gate No.5. However, the members of the Bar are requested to avoid physical filing as far as possible.

By Order of Hon'ble The Chief Justice,

**Sd/-
(K.S.Bharath Kumar)
Registrar (Judicial)**